

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**17/441/ND/2018**

**PRESENT: SH. R. VARADHARAJAN**  
**HON'BLE MEMBER(J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.01.2018**

**NAME OF THE COMPANY: Sh. Gyan Chand Agarwal Vs. ROC Jaipur**  
**SECTION OF THE COMPANIES ACT: 441 {165}**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

For the Petitioner (s) : None

For the Respondent (s) : None

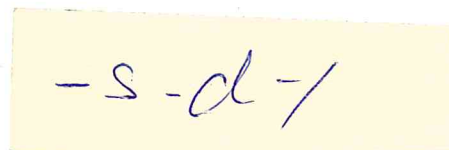
**ORDER**

Reply from ROC Jaipur has been received.

Renotify all these cases on 24<sup>th</sup> January, 2018.



**(R. Varadharajan)**  
**Member (J)**



**(Ina Malhotra)**  
**Member (J)**